

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-217
C.A No. 107/CIII/ND/19
in
IB-889(ND)/2018

IN THE MATTER OF:

M/s. Sonal Anand

Vs.

M/s. International Trenning Pvt. Ltd.

....APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Saral Sharma, Mr. Kanishk Khetan, (CoC) Mr. Mohd. Nazim Khan(IRP), Mr. Afaque Rayeen, Advocates

For the Respondent

: Ms. Anjali Sharma, Advocate

For the Intervener

:

ORDER

CA 107 of 2019 filed in CP No. IB 889 of 2019

The Interim Resolution Professional is present. Counsel for Respondent is present. She is directed to file reply along with Vakhalat Nama by next date of hearing.

Put up on 28th January 2020

-S-d-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)